NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
	TP No. 05/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.73/2005
NAME OF THE COMPANY	Pinakini Beverages Private Limited
NAME OF THE PETITIONER(S)	Kanteti yatiraja Sampath Kumar &(26) Others
NAME OF THE RESPONDENT(S)	Pinakini Beverages Private Limited
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Ryn for V Stagethini	Aaroak	Vbraga 10 grand, in 98471 W747	L

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cibivishno Sairhas	Rey	90106132+1	E. M.
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Shri V.B. Raju, for Shri V.S Raju, Learned Counsels for the Petitioner and Shri Cibi Vishnu along with Sai Vihari, Learned Counsel for the Respondent. CP disposed of by separate Orders.

Member (T)

Member (J)

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